


**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE:  
CENTRAL DISTRICT: DELHI**

**ORDER**

In terms of the directions issued in the meeting held on 12-07-2022, Chaired by the Ld. Principal District & Sessions Judge (HQs), Delhi, it is hereby impressed upon all the Ld. Magisterial Courts, Central District dealing with Traffic Challans to ensure that all Contested and Overdue Traffic Challans pending for verification in CIS are verified by their respective Ahlamds/Assistant Ahlamds by 16-07-2022 and file the compliance report to the office of undersigned.


  
(SIDDHARTHA MALIK)  
Chief Metropolitan Magistrate  
Central District, THC, Delhi.

No. ~~7596-7606~~...CMM/Central/2022

Dated, Delhi the ~~13/07/2022~~

**Copy forwarded for information to:-**

01. The Ld. Principal District & Sessions Judge (HQs), Delhi.
02. The Ld. Chairman, Centralized Computer Committee, THC, Delhi.
03. The Ld. Addl. Chief Metropolitan Magistrates, Central, Delhi.
04. The concerned Ld. Metropolitan Magistrates, Central District, THC, Delhi.
05. The Branch Incharge, IT Cell and Computer Branch, THC, Delhi.
06. For uploading on LAYERS.
07. For uploading on centralized web-site through LAYERS.
08. Reader to the Court of undersigned.
09. The Guard file.

  
(SIDDHARTHA MALIK)  
Chief Metropolitan Magistrate  
Central District, THC, Delhi.